

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 13th October, 2014
TIME: 10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No.01/2014	Ramesh Agrawal Vs. Union of India & 2 ors.	Mr. Ritwick Dutta Mr. Rahul Choudhary	
FOR HEARING				
2.	Original Application No. 40/2014	Lakhan Singh Dhurve Vs. State of M.P. & 4 Ors.	Mr. Sachin K. Verma, Adv. Ms. Parul Bhadoriya Adv. for R-4	
3.	Original Application No. 56/2013 (M.A.No.410/14)	Tribunal at its own Motion Vs. State of M.P & 4 Ors.	Mr. Sachin K. Verma Adv. for R-1, 3 & 5 Mr. Rajendra Giri, A.G.P. for R-2 Mr. Mohd. Alauddin, Adv. for R-4 Mr. Ajay Gupta, Adv. for Amicus Curae	
4.	Original Application No. 116/2013 (CZ)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Mr. Om Shankar Shrivastava & Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv.	
5.	(M.A. No. 577/14) (M.A. No. 578/14) In Original Application No. 02/2013	Nityanand Mishra Vs. State of M.P. & 5 Ors.	Mr. Nityanand Mishra, Adv. for Applicant Mr. Sachin K. Verma, Adv. with Mr. Ayush Dev Bajpai, Adv. for R-1, 3, 5 Mr. Shivendu Joshi, Adv. for R-2 Mr. Suman Mandal, Adv. & Mr. Sandeep Singh, Adv. for R-4 Mr. Deepesh Joshi, Adv. for R-6 Mr. Sambhav Sogani, Adv. for R-7 Mr. Ankit Saxena Adv. For intervener Mr. Shrey raj Saxena	
FOR COMPLIANCE				
6.	Original Application No. 57/2013 (M.A. No.121) (M.A. No.122)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma & ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma, Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	

